

Central Administrative Tribunal
Principal Bench, New Delhi.

OA-2304/96

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE MR. R.K. AHOOJA, MEMBER(A)

New Delhi this the 30th day of October, 1996.

Shri Anil Bishnoi,
Junior Engineer Telecom,
R/o 109/3, Thomson Road
Railway Colony,
New Delhi-2. Applicant

(through Shri K.N.R. Pillay, advocate)

versus

1. Union of India
through the General Manager,
Northern Railway,
New Delhi.
2. The Divl. Railway Manager,
Delhi Division,
Northern Railway,
State Entry Road,
New Delhi-1. Respondents

The application having been heard on 30.10.1996 the
Tribunal on the same day delivered the following:

ORDER
Chettur Sankaran Nair(J), Chairman

Applicant complains that he has been brought
down in seniority by 25 places or so. Annexure A-I
itself states that applicant can raise his objections to
this. Applicant is permitted to raise his objections.
However, counsel submits that this cannot be done unless
the reasons for the down gradation are known. Praying
for the reasons, applicant has made A-II representation
before respondent Divisional Railway Manager. The said
Divisional Railway Manager will answer Annexure A-II
within four weeks from today.

(3)

2. Applicant will produce a copy of this order and his application before Respondent No.2 (Divisional Railway Manager), who shall acknowledge the same, and thereafter applicant will lodge the said acknowledgement in the Registry of the Tribunal.

3. Application is disposed of as above.

Dated, the 30th day of October, 1996.

R. A. Ahooja
(R.K. Ahooja)
Member (A)

Chettur Sankaran Nair (J)
Chairman

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